

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
[M/s. NAMRATHA POWER PRIVATE LIMITED]

1.	NAME OF CORPORATE DEBTOR	NAMRATHA POWER PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	13-10-2001
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	ROC-CUTTACK
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U40109OR2001PTC017919
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	PLOT NO-128 (C), PRACHI ENCLAVE CHANDRASEKARPUR BUBHANESWR KHORDHA OR 751016 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	27-07-2022
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	27-07-2022
8	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	VARALAKSHMI NARALA IBBI/IPA-002/IP-N00620/2018-19/11980
9.	ADDRESS AND EMAIL OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD	H.NO. 1-8-588/29/A, ACCHAI NAGAR, ADJ TO RTC KALYANAMANDAPAM, BAGLINGAMPALLY, HYDERABAD - 500 044, PHONE: +91 9000987444 MAIL ID: IP.VARALAKSHMIN@GMAIL.COM
10.	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Sankalp Restructuring Private Limited, 113, First Floor, Manjeera Trinity Corporate, Eseva Lane, Phase 3, KPHB colony, Kukatpally, Hyderabad-500072 Email: rp.namratha2021@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	26-08-2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Cuttack Bench has ordered the commencement of liquidation of the **M/s. Namratha Power Private Limited** on 27.07.2022.

The stakeholders of **M/s. Namratha Power Private Limited** are hereby called upon to submit a proof of their claims / update their claims submitted during the corporate insolvency resolution process as on the liquidation commencement date on or before 26.08.2022 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stake holders may submit the proof of claims in person, by post or by electronic means.

Form – C : Proof of claim by operational creditors except workmen and employees	Form – D : Proof of claim by Financial Creditors
Form – E : Proof of claim by workmen or employee	Form – F : Proof of claim by authorized representative of workmen or employee
Form – G : Proof of claim by any other stakeholder	

Note: Above forms may be downloaded from IBBI webpage <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.



Place: Hyderabad

Date 30.07.2022

Narala Varalakshmi,
IBBI/IPA-002/IP-N00620/2018-19/11980
Liquidator of
M/s. Namratha Power Private Limited